

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No, Sir.

(b) and (c). In view of (a) above, the question does not arise.

Supply of Unfiltered water in R. K. Ashram Marg, New Delhi

1030. SHRI V. G. HANDE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that unfiltered water hydrants have not been provided for gardening and horticulture purposes thus necessitating the use of filtered water for gardening and flush tanks by the residents in K. Block multistoreyed Type I Quarters (Clive Square) on R. K. Ashram Marg and C and D Block Type II and Type III Quarters of D.I.Z. area New Delhi, if so, reasons therefor;

(b) whether Government have formulated any long term water supply plan for this area, if so, the details thereof; and

(c) what remedial steps Government propose to take in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c). Unfiltered water hydrants are provided in the existing lawns. Unfiltered water is not supplied for flush tanks. The DIZ area is being redeveloped. The re-development plan of the area includes water-supply, both filtered and unfiltered amongst other items of work. Water lines for unfiltered water are being laid for horticulture purposes. The work is in progress and will be executed in phases.

Pollution in Jamuna

1031. SHRI SHAMBHU NATH CHATURVEDI: Will the Minister of WORKS AND HOUSING AND SUP-

PLY AND REHABILITATION be pleased to state:

(a) whether Government are aware of the fact that the pollution figure of the Jamuna waters is as high as 72 per cent in Agra which draws its supplies of drinking water from the river; and

(b) what measures are being taken to remedy this standing menace to the health of the citizens?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Government are aware that the water quality of Jamuna river at Agra is low. However, the drinking water is supplied only after adequate treatment of the water drawn upstream of the river at Agra.

(b) The Uttar Pradesh State Board for Prevention and Control of Water Pollution is already taking action to ensure that the local bodies and industries discharge their effluents into the river only after proper treatment. The Central Board for Prevention and Control of Water Pollution is also taking action to ensure that the pollution of the river Jamuna at Delhi is minimised so that the quality of water at Agra may be improved.

Aid for Implementation of Prohibition in Tripura

1032. SHRI KIRIT BIKRAM DEB BURMAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Tripura Government has represented to Government for grant of additional Central aid for enabling the former to implement the prohibition programme of the State, which is inhabited largely by Tribals;

(b) the extent of additional aid sought per year; and the difficulties enumerated by the State Government in this regard; and

(c) Central Government's reaction thereto?